SAFFLOWER SEEDS GRADING AND MARKING RULES

1. Short title, application and commencement:-
   (1) These rules may be called the Safflower Seeds Grading and Marking Rules, 1982.
   (2) They shall apply to Safflower seeds produced in India.
   (3) They shall come into force on the date of publication in the Official Gazette.

2. Definitions :- In these rules unless the context otherwise requires,-
   (1) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India;
   (2) "Schedule" means a schedule appended to these rules;
   (3) "Authorised packer" means a person or a body of persons who has been granted a Certificate of Authorisation by the Agricultural Marketing Adviser for getting the commodity graded and Agmarked in accordance with the grade standards and procedure prescribed under the rules;
   (4) "Certificate" means Certificate of Authorisation.

3. Grade designation :- The grade designation to indicate the quality of the Safflower Seeds shall be as set out in Column 1 of Schedule I.

4. Definition of quality :- The quality indicated by the grade designations shall be as set out against each grade designation in columns 2 to 7 of Schedule I.

5. Grade designation Mark :- The grade designation mark shall consist of a label specifying the grade designation and bearing a design consisting of an outline map of India with the word "Agmark" and figure of the rising sun with the word "Produce of India" and "भारतीय उत्पाद" resembling the mark as set out in Schedule -II.

6. Method of marking :- (1) The grade designation mark shall be securely affixed to each package in a manner approved by the Agricultural Marketing Adviser.
   (2) In addition to the grade designation mark, the following particulars shall also be clearly marked on the label :-
   (a) Name and address of the packer;
   (b) Date of packing;
   (c) Lot number;
   (d) Net weight; and
   (e) The other particulars as may be specified by the Agricultural Marketing Adviser from time to time.
   (3) The authorised packer may, after obtaining the prior approval of the Agricultural Marketing Adviser, mark his provide trade mark on a container in a manner approved by the said officer, provided that the private trade mark does no represent a quality or grade of Safflower Seeds different from that indicated by the grade designation mark affixed to the container in accordance with these rules.

7. Method of packing :- (1) Safflower seeds shall be packed in new B-Twill jute bags or any other type of container and in such capacity and in such manner as may be specified from time to time by the Agricultural Marketing Adviser.
   (2) Packing material shall be clean and dry, free from fungus contamination and insect infestation and obnoxious smell.
   (3) Each package shall contain Safflower seeds of the same variety and of the same grade designation.
   (4) Each container shall be securely closed and sealed in the manner prescribed by the Agricultural Marketing Adviser.
SCHEDULE I
(see rules 3 & 4)

Grade designations and definitions of quality of Safflower Seeds

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Safflower seeds shall:

(a) be obtained from the plant, botanically known as Carthamus tinctorious Linn;

(b) be well developed, mature, clean dry and free from dirt, obnoxious smell, deleterious substances, insect infestation and rodent contamination except to the extent provided under special characteristics;

(c) not show any visible sign of mould attack;

(d) be reasonably uniform in shape, size and colour.

Definitions:

1. Foreign matter: shall be the leaves, stems, stones straw, chaff, lumps of earth, any other edible or non-edible seeds, or any other impurity.

2. Damaged and weevilled seeds: shall be the seeds which are internally damaged or discoloured, broken and/or wholly or party bored/eaten by the weevils, materially affecting the quality.

3. Slightly damaged: shall be the seeds which are externally or party damaged or discoloured without affecting the quality materially.

4. Immature, shrivelled and dead seeds: shall be the seeds which are not properly developed and/or shrunken. Dead seeds shall be the seeds which can easily be crushed, if pressed between two finger.
SCHEDULE-II
(See rule 5)
Grade designation mark

(Published in the Gazette of India, Part-II, Section 3 (i) under G.S.R.-61, dated 15-1-1983)